

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 890
TO BE ANSWERED ON: 07.02.2017

Complaints against Employees

890. SHRI JANARDAN MISHRA:
SHRI NAGAR RODMAL:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:-

- (a) whether the Government has received complaints against employees and officers working in fertilizer production units institutes;
- (b) If so, details thereof, State/ UT-wise and institute-wise; and
- (c) the steps being taken by the Government to resolve the complaints?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS, SHIPPING,
ROAD TRANSPORT & HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a): Yes Madam, complaints have been received against employees of fertilizers Public Sector Undertakings (PSU).

(b): The details of PSU-wise complaints pending as on 31st December 2016 are as under:

S.No	Name of the PSU	No. of complaints pending.
1.	Rashtriya Chemicals & Fertilizers Ltd. Mumbai, Maharashtra.	03
2.	National Fertilizers Ltd., Noida, Uttar Pradesh.	05
3.	Madras Fertilizers Ltd., Chennai, Tamil Nadu.	07
4.	Fertilizers and Chemicals Travancore Ltd., Cochin, Kerela.	14
5.	FCI Aravali Gypsum and Minerals India Ltd., Jodhpur, Rajasthan.	02
6.	Projects & Development India Ltd., Noida, Uttar Pradesh.	01
7.	Ramagundam Fertilizers and Chemicals Ltd., Hyderabad, Telangana.	01

(c): Complaints are being dealt as per the extant guidelines of Central Vigilance Commission and Department of Personnel and Training.
